

**BEFORE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH AT CHENNAI
Appeal No. 56 OF 2022**

**IN THE MATTER OF:
G.GUNASEKHAR & ORS..... ..Appellants**

Versus

UNION OF INDIA & ORSRespondents

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**M/s. SRAVAN KUMAR, Ms. K.M. MEENAL
MOHIT K JAKHAR, Ms. MEDHA SINGH
P. SANTHOSH KUMAR
COUNSEL FOR THE APPLICANT
104, 1st Floor, 14, School Lane
Bengali Market, New Delhi- 110001
Mobile: 9811237009
Email: advsravan@gmail.com**

PLACE: Chennai

DATE: 8.12.2022



विषय: सूचना का अधिकार, 2005 के अंतर्गत Shri S. Lakshmiipathi Naidu, Hinnadevulakuppall, Avulapalli Village, Peddaupparapalli (P), Somala (M), Chittor (D), Andhra Pradesh, Pin: 517257. email: guthaguna@gmail.com का RTI क्रं CWCND/R/E/22/00210 दिनांक 07/11/2022 के आवेदन द्वारा मांगी गई सूचना के संबंध में।

(Information sought under RTI Act by Shri S. Lakshmiipathi Naidu, Hinnadevulakuppall, Avulapalli Village, Peddaupparapalli (P), Somala (M), Chittor(D), Andhra Pradesh, Pin: 517257. email: guthaguna@gmail.com vide RTI application No. CWCND/R/E/22/00210 dated 07/11/2022 –reg)

With reference to above RTI application, which was transferred to this office from Under Secretary & Nodal Officer, RTI cell, CWC, New Delhi on 11/11/2022, vide letter no. A-49012/8/2022/RTI/457 dated 10/11/2022, the point wise information as available in WP&P Wing of CWC, is as under:

क्र.सं	वांछित सूचना	उपलब्ध सूचना
1.	Copies of communications between Water Resource Department of Andhra Pradesh and CWC on about Rs. 7150 crores worth linking of Galeru Nagari Sujala Sravanthi and Handri Neeva Sujala Sravanthi irrigation schemes and its connected 3 reservoirs. a. Mudiveedu balancing reservoir. b. Nethiguntapalli balancing reservoir. c. Avalapalli balancing reservoirs	Project proposal in the form of DPR of Galeru Nagari Sujala Sravanthi (GNSS) and Handri Neeva Sujala Sravanthi (HNSS) irrigation schemes of Andhra Pradesh have not been received in CWC. Thus, information/ material in this regard may be treated as nil from WP&P wing. However, applicant may contact the Project Authorities i.e., Govt of Andhra Pradesh for more information.
2.	Whether approvals such as Hydrology clearance, Investment clearance, Sismicity clearance, approval for designs, water allocation been granted for the construction of Lift Schemes to lift water from GNSS to HNSS in Andhra Pradesh as per G.O.RT. No. 444, and formation of balancing reservoirs. a. Mudiveedu balancing reservoir. b. Nethiguntapalli balancing reservoir. c. Avulapalli balancing reservoirs sanctioned by Andhra Pradesh Govt as per G.O.RT.No. 461	
3.	Copies of Communications on implementation of Judgment passed by NGT in OA No. 137/2021 File No.I-12011/93/2022-PA(S) DTE passed by Special Bench of Southern Zone bench.	Copy of the Judgement is enclosed. As regards implementation part, the same does not pertain to CWC. As such, this office has no comments.
4.	Copies of Communications between CWC and Water Resource Department of Andhra Pradesh on above reservoirs and Balancing reservoirs	Information is not available in this office.

I/115667/2022(1)

निदेशक Director

ज.आ.एवं प. स.नि. तथा मुख्य जनसूचना अधिकारी WP&P (C) & CPIO

To,

1. Shri S. Lakshmipathi Naidu, Hinnadevulakuppal, Avulapalli Village, Peddapparapalli (P), Somala (M), Chittor(D), Andhra Pradesh, Pin: 517257., email: guthaguna@gmail.com
2. Under Secretary and Nodal Officer, RTI Cell with reference to letter No. A-49012/8/2022/RTI/457 dated 10/11/2022, for kind information and further necessary action please
(Applicant may find the RTI reply correspondence at <http://cwc.gov.in/rti-reply>)

In case you are not satisfied with the information/ reply provided by this office, you may directly prefer an appeal within 30 days from the receipt of this letter to the first appellate authority whose address is given as under. **Name, designation & address of Appellate Authority for WP&P wing of CWC is Chief Engineer (PAO), Central Water Commission, 7th Floor (S), SewaBhawan, R. K. Puram, New Delhi – 110066. Phone No. 26103561 Fax No.26103561. email: ceprjap@nic.in**

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग
केंद्रीय जल आयोग
नदी प्रबन्ध समन्वय निदेशालय



Government of India
Ministry of Jal Shakti
Dept. of Water Resources, RD&GR
Central Water Commission
River Management Co-ord. Dte.

Date : 18/11/2022

To

Shri S Lakshmipathi Naidu,
Chinnadevulakuppal, Avulapalli Village,
Peddaupparapalli(P), Somala(M)
Chittoor(D), Andhra Pradesh, Pin:517257.

Sub : RTI application under Right to information Act, 2005.
Sir,

Please refer to your online RTI application with Registration No. CWCND/R/E/22/00210, dated 07.11.2022, which has been received in this office on **11.11.2022** vide letter no. A-49012/8/2022/RTI/457, dated 10.11.2022, of the Under Secretary & Nodal Officer, RTI Cell, CWC, to provide the information sought under RTI Act, 2005 to the applicant.

In this regard, it is to state that the desired information in respect of your RTI application is not available in River Management Wing (HQ), Central Water Commission, New Delhi.

In case, you are not satisfied with the provided information, you may file 1st Appeal to the First Appellate Authority within 30 days of receipt of this letter under RTI Act 2005, whose particulars are as below:

The Director (RMCD) & First Appellate Authority, River Management Wing (HQ), Central Water Commission, 2nd floor (South), Sewa Bhawan, R.K.Puram, New Delhi-110066, Phone No.011-29583211.

Yours faithfully

(V. KUMARI)
Deputy Director & CPIO

Copy for information to :

The Under Secretary & Nodal Officer, RTI Cell, 4th Floor(S), CWC, New Delhi.

द्वितीय तल(दक्षिण), सेवा भवन
राम कृष्ण पुरम, नई दिल्ली - 66
दूरभाष: 011-29583211,
ई मेल: rmdte@nic.in

♣ जल संरक्षण सुरक्षित भविष्य ♣



2nd Floor(S), Sewa Bhawan,
R.K. Puram, New Delhi-110066
Tel: 011-29583211,
E-mail: rmdte@nic.in

♣ Conserve Water- Save Life ♣

RTI MATTERS
By Speed/ Register Post



भारत सरकार / Government of India
जल शक्ति मंत्रालय/ Ministry of Jal Shakti
जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग/
Dept. of Water Resources, RD&GR ,
केंद्रीय जल आयोग/ Central Water Commission
अभिकल्प एवं अनुसंधान समन्वय निदेशालय
Design and Research Coord. Directorate



To

Shri S. Lakshmipathi Naidu,
Chinnadevulakuppal, Avulapalli Village,
Peddaupparapalli(P), Somala(M),
Chittoor(D),
Andhra Pradesh - 517257.

Sub: Supply of information under Right to information Act, 2005.

संदर्भ: आरटीआई अधिनियम,के तहत 2005 सूचना की आपूर्ति

Ref: 1. CWC US(RTI)Lr. No: A-49012/8/2022/RTI/457, dated 10.11.2022.

Sir,

Please refer your RTI application Regd. No. CWCND/R/E/22/00210, dated 07.11.2022 which was received through US(RTI) vide referred above letter to this D&R Coordination Directorate under D&R Wing, CWC on **11.11.2022**.

In this regard, as informed by concerned units under D&R Wing, it is to state that the desired information is not available in Design & Research Wing of Central Water Commission.

If you are not satisfied with the information, you may file appeal to the First Appellate Authority, within 30 days after receiving this letter on the following address:

Chief Engineer (HSO) &
First Appellate Authority (D&R Wing),
Central Water Commission,
Room No:617(South), 6th Floor,
Sewa Bhawan, R. K. Puram
New Delhi-110066.
Tel. No: 011-29583626
Email ID: cehydr1@nic.in

भवदीय,

(निरंजन बर)

निदेशक & CPIO

Tel. No: 011-29583714

Email ID: drcdte@nic.in

प्रतिलिपि सूचनार्थः

1. अवर सचिव, सूचना का अधिकार एवं नोडल अधिकारी, 5th Floor(S), केन्द्रीय जल आयोग, नई दिल्ली।

चौथा तल (दक्षिण), सेवा भवन/4th Floor(South), Sewa Bhawan,
रामा कृष्ण पुरम, नई दिल्ली-110066/ R.K. Puram, New Delhi-110066
दूरभाष: 011-29583711/ Tel: 011-29583711

ई मेल: drcdte@nic.in

♣जल संरक्षणसुरक्षित भविष्य-♣

♣Conserve Water- Save Life♣

जल शक्ति मंत्रालय
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
केन्द्रीय जल आयोग
कृष्णा & गोदावरी बेसिन संगठन
मुख्य अभियंता का कार्यालय



Ministry of Jal Shakti
Dept. of Water Resources, RD&GR
Central Water Commission
Krishna & Godavari Basin Organisation
Office of the Chief Engineer

सं. I-42011/1(Q-3)/2022-Adm/ 2350.

दिनांक: 23 NOV 2022

To

S. LAKSHMIPATHI NAIDU,
Chinnadevulakuppal,
Avulapalli Village,
Peddaupparapalli (P),
Somala (M), Chittoor (D),
Andhra Pradesh. Pin: 517257
Email ID:- guthaguna@gmail.com

Subject: Application of Shri S. LAKSHMIPATHI NAIDU, Andhra Pradesh under RTI Act, 2005
- reg.

Sir,

In response to your requests for information under the RTI Act, 2005 vide Registration No.CWCND/R/E/22/00210 dated 07.11.2022, received by this Organisation on 03.11.2022, it is to state that the requested information is **not available with this organisation.**

In case you want to go for an appeal in connection with above, you may appeal to the Appellate Authority indicated below within thirty days from the date of receipt of this letter:-

Shri D. Ranga Reddy,
Chief Engineer (K&GBO) & First Appellate Authority,
Central Water Commission, Krishna Godavari Bhavan,
H.No. 11-4-648, A.C.Guards, Hyderabad-500004,
Tele:040-29808740, Fax: 040-29808742,
Email: cekgbo-cwc@nic.in

Yours faithfully,


(SRINIVASU BAIRY)
Superintending Engineer (Coord.) &
Central Public Information Officer



RTI MATTERS
By Speed/ Register Post



सत्यमेव जयते

भारत सरकार / Government of India
जल शक्ति मंत्रालय/ Ministry of Jal Shakti
जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग/
Dept. of Water Resources, RD&GR,
केंद्रीय जल आयोग/ Central Water Commission
अभिकल्प एवं अनुसंधान समन्वय निदेशालय
Design and Research Coord. Directorate



To

Shri S. Lakshmi pathi Naidu,
Chinnadevulakuppall, Avulapalli Village,
Peddaupparapalli(P), Somala(M),
Chittoor(D),
Andhra Pradesh - 517257.

Sub: Supply of information under Right to information Act, 2005.

संदर्भ: आरटीआई अधिनियम,के तहत 2005 सूचना की आपूर्ति

Ref: 1. CWC US(RTI)Lr. No: A-49012/8/2022/RTI/457, dated 10.11.2022.

Sir,

Please refer your RTI application Regd. No. CWCND/R/E/22/00210, dated 07.11.2022 which was received through US(RTI) vide referred above letter to this D&R Coordination Directorate under D&R Wing, CWC on **11.11.2022**.

In this regard, as informed by concerned units under D&R Wing, it is to state that the desired information is not available in Design & Research Wing of Central Water Commission.

If you are not satisfied with the information, you may file appeal to the First Appellate Authority, within 30 days after receiving this letter on the following address:

Chief Engineer (HSO) &
First Appellate Authority (D&R Wing),
Central Water Commission,
Room No:617(South), 6th Floor,
Sewa Bhawan, R. K. Puram
New Delhi-110066.
Tel. No: 011-29583626
Email ID: cehydr@nic.in

भवदीय,

Signed by Niranjana Bar
Date: 23-11-2022 17:45:49

Reason: Approved

निदेशक & CPIO

Tel. No: 011-29583714

Email ID: drcdte@nic.in

प्रतिलिपि सूचनार्थः

1. अवर सचिव, सूचना का अधिकार एवं नोडल अधिकारी, 5th Floor(S), केन्द्रीय जल आयोग, नई दिल्ली।

चौथा तल (दक्षिण), सेवा भवन/4th Floor(South), Sewa Bhawan,
रामा कृष्ण पुरम, नई दिल्ली-110066/ R.K. Puram, New Delhi-110066
दूरभाष: 011-29583711/ Tel: 011-29583711

ई मेल: drcdte@nic.in

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♣Conserve Water- Save Life♣

भारत सरकार सेवक
O.I.G.S.

No. 1-12011/76/2022-DR coord By Regd Post

To

②

Shri S. Lakshmi pathi Naidu,
Chinnadevulakuppal, Avulapalli Village
Peddaupparapalli (P) Somala (M)
Chittoor (D)
Andhra Pradesh-517257

प्रेषक/Despatcher

DRC अनु./Sec/निदे/Die S. Bhandari
P. K. Puzari
के.ज.आ. नई दिल्ली/CWC, N. Delhi-66





F. No. 5/04/2022/KRMB/1229

Dt: 30.11.2022.

To

✓ Shri S Lakshmpathi Naidu,
Chinnadevulakuppal, Avulappalli Village,
Peddaupparapalli(P), Somala(M),
Chittoor District,
Andhra Pradesh-517257.

Sub: Application for information under Right to information Act, 2005 – Reg.

Ref: RTI Request Registration No. KRRMB/R/E/22/00015, Date of Receipt-07.11.2022 on
RTI Portal.

Gentleman,

With reference to the RTI application received vide reference cited, the following information is obtained from the concerned unit of SE-II, KRMB and is as follows.

Q1. Copies of communications between Water Resource Department of Andhra Pradesh and KRMB on about Rs. 7150 crores worth linking of Galeru Nagari Sujala Sraavanthi and Handri Neeva Sujala Sravanthi irrigation schemes and its connected 3 reservoirs

(a) Mudiveedu Balancing Reservoir, (b) Nethiguntapalli Balancing Reservoir, (c) Avulapalli Balancing reservoirs.

Reply: No such communication between Water Resources Department, GoAP and KRMB about Rs. 7,150 crores.

Q2. Whether water allocation been granted for the Construction of Lift Schemes to lift water from GNSS to HNSS in Andhra Pradesh as per G.O.RT. No. 444 and formation of balancing reservoirs (1) Mudiveedu Balancing Reservoir, (2) Nethiguntapalli Balancing Reservoir, (3) Avulapalli Balancing reservoirs sanctioned by Andhra Pradesh Govt. as per G.O.RT. No. 461.

Reply: No information is available in KRMB.

(P.T.O)

Q3. Copies of communications on implementation of Judgement passed by NGT in OA No. 137/2021 passed by Special Bench of Southern Zone bench.

Reply: Hon'ble NGT, SZ, Chennai, on O.A. No. 137/2021 has not passed any directions to KRMB. However, no DPR received from WR Dept., Govt. of AP for appraisal.

Q4. Copies of communications between KRMB and /water /resource Department of Andhra Pradesh on above mentioned Balancing Reservoirs.

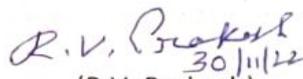
Reply: Both, Govt. of Andhra Pradesh and Govt. of Telangana have been requested to stop all the on-going works on unapproved projects, vide KRMB letter Dt. 08.04.2022, 26.08.2022, 16.11.2022 (copies enclosed).

In case you are not satisfied with the above reply, you may approach the following Appellate authority of Krishna River Management Board.

Name : D.M.Raipure
Designation : Member Secretary of KRMB & Appellate Authority
Address : O/o Krishna River Management Board, 5th Floor,
Jalasoudha, Errum Manzil, Hyderabad-500082.
e-Mail : membersecretary-krmb@gov.in

Encl: As above.

Yours Sincerely,


30/11/22
(R.V. Prakash)

Superintending Engineer & CPIO

Copy for information to the Under Secretary & CPIO, Department of Water Resources, RD & GR, Ministry of Jal Shakti, Government of India, Shram Shakti Bhawan, Rafi Marg, New Delhi-110001.

जलशक्ति मंत्रालय
जलसंसाधन, नदीविकासऔर
गंगासंरक्षण विभाग

५वींमंजिल, जलसौधा
एररुममंजिल, हैदराबाद -५०००८२



Ministry of JalShakti
Dept. of Water Resources,
River Development & Ganga Rejuvenation

5th Floor, Jalasoudha, ErrumManzil
Hyderabad – 500 082

F.No.2/04/2021/KRMB/313

Date: 08.04.2022

To
Engineer-in-Chief(General)
Government of Telangana
Irrigation & CAD Department
Errammanzil, Hyderabad

**Sub: Un-approved projects taken up by Government of Andhra Pradesh
- Reg.**

- Ref:**
1. EnC(G) Lr. No. ENC(G)/ISWR/SE/DD(K)/DEE1/KRMB/AP
Projects 464, Dt. 21.02.2022
 2. EnC(G) Lr. No. ENC(G)/ISWR/SE/DD(K)/DEE1/KRMB/AP
Projects 471, Dt. 04.03.2022
 3. ENC(G) Lr. No. ENC(G)/ISWR/SE/DD(D)/DEE1/KRMB/AP
Projects 480, Dt. 09.03.2022
 4. EnC(G) Lr. No. ENC(G)/ISWR/SE/DD(K)/DEE1/KRMB/AP
Projects 484, Dt. 11.03.2022
 5. ENC(G) Lr. No. ENC(G)/ISWR/SE/DD(D)/DEE1/KRMB/AP
Projects 485, Dt. 15.03.2022

Sir,

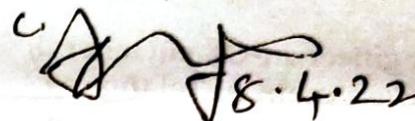
Kind attention is invited to your above cited letters vide which GoTS has requested KRMB to take actions for stopping Andhra Pradesh from proceeding with operation of four projects (namely: HNSS/Malyala , GNSS, Muchumarri LIS and Guru Raghavendra LIS) on the grounds of them being unauthorized.

In this regard, attention is also invited to Gazette Notification No. S.O.2842(E) dated 15.07.2021, wherein the above mentioned projects (listed under Schedule 1 of the Notification) are identified as unapproved. Seeking compliance of the provisions of the said Gazette Notification, the KRMB vide letter No. 2/13/2021/KRMB/1553-57, dt. 26.07.2021 and letter No. 2/13/2021/KRMB/134, dt. 11.02.2022, has already requested the GoAP (and also GoTS) to stop all the ongoing works on unapproved projects as per para 2(f) of the Notification.

Both State Governments are yet to comply with KRMB's request. Matter will be accordingly taken up for discussion in the Board meeting of the KRMB.

This issues with the approval of Chairman, KRMB.

Yours faithfully,



(C. Ashok Kumar)
Superintending Executive-II

Copy to

Special Chief Secretary, Irrigation & CAD Department, Government of
Telangana, BRKR Bhavan, Telangana State Secretariat,
Hyderabad - 500063

संसदीय मन्त्रालय
संसाधन, नदी विकास और
गंगा संरक्षण विभाग

Ministry of Water Resources,
Dept. of Water Resources,
River Development & Ganga Rejuvenation

५वीं मंजिल, जलसौधा
एररुममंजिल, हैदराबाद - ५०००८२

5th Floor, Jalasoudha, ErrumManzil
Hyderabad - 500 082

F.No.2/04/2021/KRMB/850

Date: 26 .08.2022

To

The Engineer-in-Chief (General),
Irrigation & CAD Department,
Govt. of Telangana,
Hyderabad.

Sub: Construction works of lift schemes to lift water (i) from GNSS to HNSS, and (ii) from SPVBR Left canal to MI Tanks - Reg.

Ref: 1. Lr.No.ENC (G)/ISWR/SE/DD(K)/DEE1/KRMB/AP Projects/SPVB/ 187, dt:23.07.2022
2. Lr.No.ENC (G)/ISWR/SE/DD(K)/KRMB/APP/Vol.V/GNSS-HNSS, dt:11.08.2022

Sir,

With reference to above cited letters of GoTS and in context of construction of unapproved projects, I am directed to convey the following:

1. The Government of India's Gazette Notification (No. S.O.2842E dated: 15.07.2021) in its Para 2(f) explicitly directs both GoAP and GoTS to stop all the ongoing works on unapproved projects as on the date of publication of Notification.
2. This office vide letters dated 26.07.2021, 11.02.2022 and 10.03.2022 has requested both State Governments to comply with above directions and submit compliance report.
3. This office vide letter dated 13.07.2022 has requested both the State Governments to immediately stop ongoing works (if any) on the unapproved projects.
4. The conflicting issues raised vide cited letters pertains to drawl of water from Srisailam Reservoir through Pothireddypadu Head Regulator. In the 15th Board meeting of KRMB, Board decided by consensus of members of both

the States for prioritised handing-over of 15 components of Srisaillam (including Pothireddypadu HR) and Nagarjuna Sagar Projects to KRMB. Solution for the cited conflicting issues can be realized by implementation of above crucial decision of the Board.

This issues with the approval of Chairman, KRMB.

Yours faithfully,



26.8.22

(C.Ashok Kumar)

Superintending Engineer-II, KRMB

Copy to: Engineer in Chief (I), WR Department, Government of Andhra Pradesh, Vijayawada with the request to immediately Stop ongoing works (if any) on the mentioned lift Schemes

Copy to:

- 1) Special Chief Secretary to Government, Irrigation & CAD Dept., Government of Telangana, Telangana Secretariat, Hyderabad.
- 2) Principal Secretary to Government, Water Resources Dept., Government of Andhra Pradesh, A.P.Secretariat, Velagapudi, Guntur District.

F.No.2/04/2021/KRMB/1153

Date: 16.11.2022

To

- 1) The Engineer-in-Chief (General),
Irrigation & CAD Department,
Govt. of Telangana,
Hyderabad.
- 2) The Engineer-in-Chief (I),
Water Resources Department,
Govt. of Andhra Pradesh,
Vijayawada,
Andhra Pradesh.

**Sub: Construction works of drawing/ lifting water from GNSS, HNSS and TGP –
Reg.**

- Ref:** 1. Lr.No.ENC (G)/ISWR/SE/DD(K)/KRMB/AP Projects/Vol.VI/ 270 CE,
dt:13.10.2022.
2. Lr.No.ENC (G)/ISWR/SE/DD(K)/KRMB/AP Projects/Vol.V/GNSS/HNSS/ 286 CE,
dt: 26.10.2022.

Sir,

With reference to above cited letters of GoTS(copy enclosed) and in context of construction of unapproved projects, I am directed to convey the following:

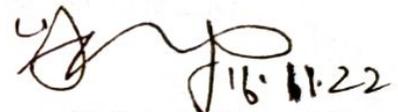
1. The Government of India's Gazette Notification (No. S.O.2842E dated: 15.07.2021) in its Para 2(f) explicitly directs both GoAP and GoTS to stop all the ongoing works on unapproved projects as on the date of publication of Notification.
2. This office vide letters dated 26.07.2021, 11.02.2022 and 10.03.2022 has requested both State Governments to comply with above directions and submit compliance report.
3. This office vide letter dated 13.07.2022 has requested both the State Governments to immediately stop ongoing works (if any) on the unapproved projects.

4. The conflicting issues raised vide cited letters pertains to drawl of water from Srisailam Reservoir. In the 15th Board meeting of KRMB, Board decided by consensus of members of both the States for prioritised handing-over of 15 components of Srisailam and Nagarjuna Sagar Projects to KRMB. Solution for the cited conflicting issues can be realized by implementation of above crucial decision of the Board.

Accordingly, both the States are once again requested to cooperate and comply with the above listed directions.

This issues with the approval of Chairman, KRMB.

Yours faithfully,



(C.Ashok Kumar)

Superintending Engineer-II, KRMB

Copy to:

- 1) Special Chief Secretary to Government, Irrigation & CAD Dept., Government of Telangana, Telangana Secretariat, Hyderabad.
- 2) Principal Secretary to Government, Water Resources Dept., Government of Andhra Pradesh, A.P.Secretariat, Velagapudi, Guntur District.

O.I.G.S.

To,
Shri S. Lakshmi pathi Naidu,
Chinnadevulakuppal
Avulapalli village,
Pedauppara palli (P),
Somala (M),
Chittoor - 517257

&
DESPATCHER

Krishna River Management Board
5th Floor, Jaiasoudha Building,
Errum Manzil Hyderabad



FIRST INFORMATION REPORT
(Under Section 154 and 157 Cr.P.C)

A.P.P.M. Orders 470,500

17

1. District : Chittoor P.S : Somala Year : 2022 FIR No. 108/2022 Date : 10/10/2022

2. Acts & Section(s) : 353,332,506 r/w 34 IPC

3. a) Occurrence of Offence : Day : _____ Date & Time From : _____
Date & Time To : _____ Prior To : 10/10/2022 19:00 Time Period : _____

b) Information Received at P.S. : Date & Time : 10/10/2022 19:00

c) General Diary Reference: Entry No : 2 Date & Time : 10/10/2022 19:00

4. Type of Information : Written

5. Place of Occurrence:

a) Distance and Direction From P.S. : 8 Kms, South Beat No. : _____

b) Address Place : _____ Area/Mandal : _____ Street/Village : _____

at the fields of Avulapalle village Somala Mandal H/o Avulapalli

City/District : Chittoor State : Andhra Pradesh PIN : _____

c) In case , outside the limit of this Police Station, then

Name of P.S. : _____ District : _____

6. Complainant / Informant :

a) Name : Prasanna Kumari Smt

b) Father's / Husband's Name : _____

c) Date/Year of Birth : 05/02/1976 Age : 46

d) Nationality : Indian e) Caste : _____

f) Passport No : _____ Date of issue : _____ Place of issue : _____

g) Occupation : Govt. official Gazetted Mobile No : 9966410020

h) Address House No : _____ Area/Mandal : _____ Street/Village : _____

Deputy Executive Engineer Piler Irrigation Sub-division

City/District : Annamayya State : Andhra Pradesh PIN : _____

7. Details of known/suspected/unknown accused with full particulars :

Serial No : 1

a) Name : Lakshmipathi Naidu

b) Father's / Husband's Name : _____ c) Occupation : _____

d) Caste : _____ e) Gender : Male f) Age : 0 Nationality : Indian

g) Address House No : _____ Street/Village : _____ Area/Mandal : _____

City/District : _____ State : _____ PIN : 0

h) Phone(Off) : 0 Phone(Resi) : 0 Cell No : 0

i) Email : _____

Serial No : 2

a) Name : Pattabhi Naidu

b) Father's / Husband's Name : _____ c) Occupation : _____

d) Caste : _____ e) Gender : Male f) Age : 0 Nationality : Indian

g) Address House No : _____ Street/Village : _____ Area/Mandal : _____

City/District : _____ State : _____ PIN : 0

h) Phone(Off) : 0 Phone(Resi) : 0 Cell No : 0

i) _____

Email :

Serial No : 3

a) Name : Ramana Murthi

b) Father's /Husband's Name :

c) Occupation :

d) Caste :

e) Gender : Male

f) Age : 0

Nationality : Indian

g) Address House No :

Street/Village :

Area/Mandal :

City/District :

State :

PIN : 0

h) Phone(Off) : 0

Phone(Resi) : 0

Cell No : 0

i) Email :

Physical features, deformities and other details of the Suspect :

S. No	Sex	Date/Year of Birth	Build	Height (cms)	Complexion	Identification Marks(s)
1	2	3	4	5	6	7
1	Male			0cm		
2	Male			0cm		
3	Male			0cm		

Deformalities/ Peculiarities	Teeth	Hair	Eyes	Habbit(s)	Dress Habit(s)	Languages/ Dialect
8	9	10	11	12	13	14

Place Of				
Burn Mark	Leucoderma	Mole	Scar	Tattoo
15	16	17	18	19

8. Reasons for delay in reporting by the complainant / informant :

No Delay

9. Particulars of properties stolen/involved (Attach separate sheet, if necessary) :**10. Total value of property stolen :****11. Inquest Report/ U.D. Case No. if any :****12. Contents of the complaint / statement of the complainant or informant :**

Occurred prior to 10-10-2020 at about 07.00 PM at the fields of Avulapalle village and reported in the PS on the same day at 07.00 PM by the complainant Smt. Prasanna Kumari, Deputy Executive Engineer, Irrigation Sub-Division, Piler. where in the accused A-1 Lakshmi pathi Naidu, A-2 Pattabhi Naidu, A-3 Ramana Murthi and others with common intention high handedly caused forcibly obstructed to the duties of subordinate officers of complainant and revenue officials. while they are discharging their legitimate duties by measuring and making certain points near by the fields of Seethamma cheruvu of Somala mandal for construction of Balancing reservoir by A.P. state government. Further the accused abused in vulgar

language and assaulted the Govt. officials.

13. Action taken:

Since The above information reveals commission of offence(s) U/s as mentioned at item No : 1

1) Registered the case and took up the investigation or : Name : C. LAKSHMIKANTH

2) Directed to take up the Investigation or Rank : Sub-Inspector No. _____

3) Refused investigation due to : _____

4) Transferred to P.S : _____ District : _____ on point of jurisdiction.

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and

a copy given to the complainant /informant, free of cost.

R.O.A.C

14. Signature / Thumb impression of the complainant / informant.

Signature of Officer in charge, Police Station

Name : C. LAKSHMIKANTH

Rank : Sub-Inspector No. _____

15. Date and time of dispatch to the court : 10/10/2022 20:00

Somala,
Date: 10.10.2022.

To

The Station House Officer,
Somala, Chittoor District.

Sir,

I submit that, the Government of Andhra Pradesh has intended to construct Avulapalli Balancing Reservoir at Avulapalli village of Somala Mandal of Chittoor District and accordingly orders issued vide G.O.Rt.No.461, Water Resources (Projects III) Department dated 02.09.2020.

In this regard, the officials of Irrigation Department are frequently visiting the field in connection with taking of measurements and marking of the same over the field as per the guidance of the higher officials.

While so, on 10-10-2022, under my instructions, my junior and subordinate irrigation officials have inspected the field along with other Revenue officials and making certain points over the fields near Seethamma Chervu of Avulapalli Village, certain people headed by Lakshmi pathi Naidu, Pattabhi Naidu, Ramana Murthi and others have forcibly obstructed to the official duties high handedly by using vulgar language and assaulted the officials.

Hence, I request your authorities to take necessary action and provide security to the officials so that our staff would perform their official duties in good manner, for which act of kindness we shall be ever thankful to you sir,

Yours faithfully,

R. U.
10/10/2022
Deputy Executive Engineer,
Irrigation Sub-Division, Piler

W. S. B.
10/10
Sub Inspector of Police
Somala Police Station
Chittoor Dist.

*I registered the above complaint as a case in CV NO 108/21
U/S, 353, 382, 506, r/w 34 IPC. of Somala PS. and submitted FIRs
to all concerned officers and took up investigation in this case.*

W. S. B.
Sub Inspector of Police
Somala Police Station
Chittoor Dist.



FIRST INFORMATION REPORT
(Under Section 154 and 157 Cr.P.C)

21

A.P.P.M. Orders 470,500

1. District : Chittoor P.S : Somala Year : 2022 FIR No. 109/2022 Date : 10/10/2022
2. Acts & Section(s) : 506 r/w 34 IPC,3(1)(r),3(1)(s),3(2)(va) SC ST POA ACT
3. a) Occurrence of Offence : Day : Monday Date & Time From : 10/10/2022 12:30
Date & Time To : _____ Prior To : _____ Time Period : _____
b) Information Received at P.S. : Date & Time : 10/10/2022 21:00
c) General Diary Reference: Entry No : 3 Date & Time : 10/10/2022 21:00
4. Type of Information : Written
5. Place of Occurrence:
a) Distance and Direction From P.S. : 8 Kms, South Beat No. : _____
b) Address Place : Area/Mandal : Street/Village :
at the agriculture land of complainant, Somala Mandal H/o Avulapalle
near seethamma cheruvu
City/District : Chittoor State : Andhra Pradesh PIN : _____
c) In case , outside the limit of this Police Station, then
Name of P.S. : _____ District : _____
6. Complainant / Informant :
a) Name : Venkataswamy Nisani
b) Father's / Husband's Name : Late Chengaiah
c) Date/Year of Birth : _____ Age : 55
d) Nationality : Indian e) Caste : _____
f) Passport No : _____ Date of issue : _____ Place of issue : _____
g) Occupation : _____ Mobile No : 9959056546
h) Address House No : Area/Mandal : Street/Village :
Harijanawada, Somala Mandal H/o Peddupparpalli,
City/District : Chittoor State : Andhra Pradesh PIN : _____
7. Details of known/suspected/unknown accused with full particulars :
Serial No : 1
a) Name : Lakshmipathi Naidu
b) Father's /Husband's Name : Teeta lakshmaiah Naidu c) Occupation : _____
d) Caste : _____ e) Gender : Male f) Age : 0 Nationality : Indian
g) Address House No : Street/Village : Area/Mandal :
Chinnadevala Kuppam Somala Mandal
City/District : Chittoor State : Andhra Pradesh PIN : 0
h) Phone(Off) : 0 Phone(Resi) : 0 Cell No : 0
i) Email : _____
Serial No : 2
a) Name : Pattabhi Naidu G
b) Father's /Husband's Name : Venkatramana Naidu c) Occupation : _____
d) Caste : _____ e) Gender : Male f) Age : 0 Nationality : Indian
g) Address House No : Street/Village : Area/Mandal :
Peddupparpali Somala Mandal
City/District : Chittoor State : Andhra Pradesh PIN : 0
h) Phone(Off) : 0 Phone(Resi) : 0 Cell No : 0

i) Email :

Serial No : 3

a) Name : Ramana Murthi M

b) Father's /Husband's Name : Muneeswaraiah c) Occupation :

d) Caste : e) Gender : Male f) Age : 0 Nationality : Indian

g) Address House No : Street/Village : Area/Mandal :

Ramakrishnapuram, Somala Mandal

City/District : Chittoor State : Andhra Pradesh PIN : 0

h) Phone(Off) : 0 Phone(Resi) : 0 Cell No : 0

i) Email :

Physical features, deformities and other details of the Suspect :

S. No	Sex	Date/Year of Birth	Build	Height (cms)	Complexion	Identification Marks(s)
1	2	3	4	5	6	7
1	Male			0cm		
2	Male			0cm		
3	Male			0cm		

Deformalities/ Peculiarities	Teeth	Hair	Eyes	Habbit(s)	Dress Habit(s)	Languages/ Dialect
8	9	10	11	12	13	14

Place Of				
Burn Mark	Leucoderma	Mole	Scar	Tattoo
15	16	17	18	19

8. Reasons for delay in reporting by the complainant / informant :

No Delay

9. Particulars of properties stolen/involved (Attach separate sheet, if necessary) :

.....

10. Total value of property stolen :

.....

11. Inquest Report/ U.D. Case No. if any :**12. Contents of the complaint / statement of the complainant or informant :**

Occurred on 10-10-2022 at about 12.30 PM at the agriculture land of complainant, near seethamma cheruvu, H/o Avulapalle, Somala Mandal and reported in the PS on the same day at 09.00 PM by the complainant Sri Nisani Venkataswamy @ Chinnabba, age 55 Years, S/o Late Chengaiah, Harijanawada, H/o Peddupparpalli, Somala Mandal, Chittoor Dist. where in the complainant went to labour work to assist Avulapalle VRO K.Venkataramana and other officials while they were measuring the lands to construct balancing resorvoyer near seethamma cheruvu of Somala mandal. On 10-10-2022 at about 11.00 AM the accused A-1 Lakshmipathi Naidu, S/o Teeta lakshmaiah Naidu of Chinnadevala Kuppam, Somala Mandal, A-2

G Pattabhi Naidu, S/o Venkatramana Naidu of Peddupperpali, Somala Mandal, A-3 M Ramana Murthi, S/o Muneeswaraiyah of Ramakrishnapuram, Somala Mandal and some others came near there, objected them as not to measure the lands and then Govt.officials went back without measuring the lands. Later complainant also returned and when he is present at his lands, accused A-1 to A-3 and some others came to him and questioned why he came for measuring land. Complainant replied that he came only for labour work and asked the act of accused why you are objecting the work of Government project. Then all accused abused him by naming his caste as " NEEVU YENDIRAA MAALA NA KODAKA MAKU CHEPPEDI " and attempted to beat him.

13. Action taken:

Since The above information reveals commission of offence(s) U/s as mentioned at item No : 1

- 1) Registered the case and took up the investigation or : Name : C. LAKSHMIKANTH
- 2) Directed to take up the Investigation or Rank : Sub-Inspector No.
- 3) Refused investigation due to :
- 4) Transferred to P.S : District : on point of jurisdiction.
- F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant /informant, free of cost.
R.O.A.C

14. Signature / Thumb impression of the complainant / informant.

Signature of Officer in charge, Police Station

Name : C. LAKSHMIKANTH

Rank : Sub-Inspector No.

15. Date and time of dispatch to the court : 10/10/2022 22:00



sravan kumar <advsravan@gmail.com>

Memo in Gutha Gunasekhar Vs Union of India, Appeal No. 56 of 2022

1 message

sravan kumar <advsravan@gmail.com> Thu, Dec 8, 2022 at 12:46 PM
To: "Judicial Section, NGTSZ" <judicial-ngtsz@gov.in>, madhurireddyd@yahoo.com, Ramesh Kumar <drkumaradvocate@gmail.com>, secy-moef@nic.in

Sir and Madam

Kindly find the memo filed on behalf of the appellants in the above case.
This case is fixed for hearing on 9.12.2022.

With regards

Sravan Kumar
Advocate for the Appellants
9811237009

 **Memo 8.12.2022.pdf**
6656K